

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 23.07.2020 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 434 of 2020	Anirudh Kumar Vs. IBM India Pvt. Ltd. & Anr.	Himanshu Harbola	Ashmi Mohan-R1 Purti Marwaha Gupta-R2 Yogender Pal Singhal-IRP
<b>2.</b>	Comp. App. (AT) (Ins) No. 439 of 2020	Raunaq EPC International Ltd. Vs. Hiranmaye Energy Ltd. Formerly known as India Power Corporation (Haldia) Ltd.	Praveen K. Mittal	
<b>3.</b>	Comp. App. (AT) (Ins) No. 440 of 2020	Edelweiss Asset Resolution Company Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr.  <b>With</b>	Arjun Krishnan	Shashank Agarwal
<b>4.</b>	Comp. App. (AT) (Ins) No. 441 of 2020	Vistara (ITCL) India Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr.	Arjun Krishnan	Shashank Agarwal
<b>5.</b>	Comp. App. (AT) (Ins) No. 451 of 2020	Sun Paper Mill Ltd. Vs. S Dhanapal & Ors.	Aditya Verma	Kunal Tandon-R-2, R3, R4

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**